

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

|                                       |  |
|---------------------------------------|--|
| PETITION No./IA No.                   | CP(C/ACT)/8/KOB/2024                   |
| SECTION                               | SEC271 (a) C/ACT.                      |
| NAME OF PARTIES                       | FTL TECHNOLOGY SYSTEMS PRIVATE LIMITED |
| PETITIONERS ADVOCATE/<br>PROFESSIONAL | HARI KUMAR G NAIR, AKHIL SURESH.       |
| RESPONDENTS ADVOCATE/<br>PROFESSIONAL |  |

**02 May 2024**

## O R D E R

**CP(C/ACT)/8/KOB/2024**

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. Learned ARoC, Ms. Bindu Vergis appears through virtual mode and submits that the report has been filed and copy of the same has also been served on the petitioner.

List the matter for further consideration on **06.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**